

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 27th March, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 81/2019 IN Original Application No. 256(THC)/2013	Abhishek Rai Vs State of HP & Ors.	Mr. Rohit Amit Sthalekar, Adv. for Applicant
2.	I.A. No. 212/2019 IN Original Application No. 34 (T _{HC})/2014 (CWP No. 2844/2011)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vinay Kothari, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 726/2018 (M.A. No. 1632/2018 & I.A. No. 162/2019)	Rupesh Pethe Vs. State of M.P. & Ors.	Mr. Gaurav Choudhary, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Ms. Pragati Neekhara, Adv. for R-2
FOR HEARING			
4.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A. No. 921/2018, I.A. No. 127/2019 & I.A. No. 128/2019) (PH)	Kishan Paryavaran Sangaharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan & RSPCB Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanyat Lodha, Adv. for R-9 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
5.	Original Application No. 626/2016 (M.A. No. 1672/2018, I.A. No. 05/2019 & I.A. No. 214/2019)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
6.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishna Mohan Menon, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Manoranjan Sharma, Adv. for R-14 Mr. Vikas Negi, Adv. for R-20 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. Dhruv Pal, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP Mr. A. K. Prasad, Adv. for CGSC

7.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant Mr. Jhum Jhum Sarkar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA Mr. I. K. Kapila, Adv.
8.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Yagyawalkya Singh, Adv. for GDA Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB
9.	Appeal No. 83/2018 (M.A. No. 905/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay & Mr. Bhanwar Pal Jadon, Advs. for R-1 Mr. Amit Ojha & Mr. Ashish Chouhan, Advs.
10.	Appeal No. 196/2018 (M.A. No. 1417/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Salasar Udyog	Mr. Anil Grover, AAG for State of Haryana
11.	Appeal No. 197/2018 (M.A. No. 1418/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Udyog	Mr. Anil Grover, AAG for State of Haryana
12.	Appeal No. 198/2018 (M.A. No. 1420/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shiv Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
13.	Appeal No. 199/2018 (M.A. No. 1421/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Muskan Industries	Mr. Anil Grover, AAG for State of Haryana
14.	Appeal No. 200/2018 (M.A. No. 1422/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sachin Polytex	Mr. Anil Grover, AAG for State of Haryana
15.	Appeal No. 201/2018 (M.A. No. 1423/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Annu Synthetic	Mr. Anil Grover, AAG for State of Haryana
16.	Appeal No. 202/2018 (M.A. No. 1424/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Arora Spinners	Mr. Anil Grover, AAG for State of Haryana
17.	Appeal No. 203/2018 (M.A. No. 1425/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Filament	Mr. Anil Grover, AAG for State of Haryana

18.	Appeal No. 204/2018 (M.A. No. 1426/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Ganesh Plastics	Mr. Anil Grover, AAG for State of Haryana
19.	Appeal No. 205/2018 (M.A. No. 1427/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Shyam Plastic	Mr. Anil Grover, AAG for State of Haryana
20.	Appeal No. 206/2018 (M.A. No. 1428/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Anjana Synthetics	Mr. Anil Grover, AAG for State of Haryana
21.	Appeal No. 207/2018 (M.A. No. 1429/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Mittal Industries	Mr. Anil Grover, AAG for State of Haryana
22.	Appeal No. 208/2018 (M.A. No. 1430/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Goyal Textile	Mr. Anil Grover, AAG for State of Haryana
23.	Appeal No. 209/2018 (M.A. No. 1431/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Madhur Industries	Mr. Anil Grover, AAG for State of Haryana
24.	Appeal No. 210/2018 (M.A. No. 1432/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bansal Pipes Industries	Mr. Anil Grover, AAG for State of Haryana
25.	Appeal No. 211/2018 (M.A. No. 1433/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s J. V. Industries	Mr. Anil Grover, AAG for State of Haryana
26.	Appeal No. 212/2018 (M.A. No. 1434/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Karan Plastics	Mr. Anil Grover, AAG for State of Haryana
27.	Appeal No. 213/2018 (M.A. No. 1435/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bee Aar Dee Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
28.	Appeal No. 214/2018 (M.A. No. 1436/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Barkha Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
29.	Appeal No. 215/2018 (M.A. No. 1437/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s A. K. Synthetics	Mr. Anil Grover, AAG for State of Haryana
30.	Appeal No. 216/2018 (M.A. No. 1438/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s R. K. Industries	Mr. Anil Grover, AAG for State of Haryana
31.	Appeal No. 217/2018 (M.A. No. 1439/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Oswal Synthetics	Mr. Anil Grover, AAG for State of Haryana
32.	Appeal No. 218/2018 (M.A. No. 1440/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s D. N. Industry	Mr. Anil Grover, AAG for State of Haryana
33.	Appeal No. 219/2018 (M.A. No. 1441/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shivam Filament	Mr. Anil Grover, AAG for State of Haryana

34.	Appeal No. 220/2018 (M.A. No. 1442/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sharma Industries	Mr. Anil Grover, AAG for State of Haryana
35.	Appeal No. 221/2018 (M.A. No. 1443/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Metro Plastic	Mr. Anil Grover, AAG for State of Haryana
36.	Appeal No. 222/2018 (M.A. No. 1444/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Parvesh Plastic (Old name Alwasia Plastics)	Mr. Anil Grover, AAG for State of Haryana
37.	Appeal No. 223/2018 (M.A. No. 1445/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Archana Textiles	Mr. Anil Grover, AAG for State of Haryana
38.	Appeal No. 224/2018 (M.A. No. 1446/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s S. R. Polytex	Mr. Anil Grover, AAG for State of Haryana
39.	Appeal No. 225/2018 (M.A. No. 1447/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Baba Industries	Mr. Anil Grover, AAG for State of Haryana
40.	Appeal No. 226/2018 (M.A. No. 1448/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s B. K. Industries	Mr. Anil Grover, AAG for State of Haryana
41.	Appeal No. 227/2018 (M.A. No. 1449/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bala Ji Agro System	Mr. Anil Grover, AAG for State of Haryana
42.	Appeal No. 228/2018 (M.A. No. 1450/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s R. K. Plastic	Mr. Anil Grover, AAG for State of Haryana
43.	Appeal No. 229/2018 (M.A. No. 1453/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bhagwati Polyfab	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Vikramjeet Singh, Adv.
CASE AT SR. NO. 44 WILL BE TAKEN-UP ON 08.04.2019 FOR HEARING			
44.	Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018)	University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for R-2 Mr. Sudipta Sircar, Adv. for R-3 Mr. Brij Bhushan Gupta, Sr. Adv. for R-4 Ms. Puja Kalara, Adv. for R-6 Mr. Dhiraj Philip, Adv. for R-7 Ms. Sakshi Popli, Adv. for DJB Mr. Febin M. Varghese, Adv. for R-9 Mr. Rajkumar, Adv. for CPCB Mr. Jai Sahai Endlaw, Adv. Mr. A. K. Prasad, Adv. for R-11 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Ajay Jain, Adv. for GNCTD Mr. A.D.N. Rao, Adv. for DMRC

CASES AT SR. NO. 45 & 46 WILL BE TAKEN-UP ON 15.04.2019 FOR HEARING			
45.	Original Application No. 02/2018 (M.A. No. 190/2018, M.A. No. 191/2018, M.A. No. 192/2018 & M.A. No. 193/2018) (Earlier O.A. No. 273/2016 (SZ))	Sri B. Harshavardhan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Venkat Reddy, Adv. for R-2 & 3 Dr. Abhishek Atrey, Adv. for MoEF Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Anubhav Anand Aron, Adv. Mr. G. M. Kawoosa, Adv.
46.	Appeal No. 49/2018 (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Parth H. Bhatt, Adv. for R-3 Mr. Sayyed Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF

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